

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Kolkata Circuit Bench)**

**Appeal Nos. 218 of 2012 & IA No. 360 of 2012,  
Appeal No. 219 of 2012 and  
Appeal No. 233 of 2012 & I.A. No. 374 of 2012**

**Dated : 31<sup>st</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 218 of 2012 &  
I.A. No. 360 of 2012**

**M/s Balasore Alloys Ltd. ... Appellant(s)  
Versus  
Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Samareshwar Mahanty  
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan and  
Mr. Hasan Murtaza for R-2**

**Appeal No. 219 of 2012**

**M/s Balasore Alloys Ltd. ... Appellant(s)  
Versus  
Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Samareshwar Mahanty  
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan and  
Mr. Hasan Murtaza for R-2**

**Appeal No. 233 of 2012 & IA-374 OF 2012**

**M/s Tata Steel Ltd. ... Appellant(s)  
Versus  
Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s):  
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan and  
Mr. Hasan Murtaza for R-2**

**ORDER**

Post the matter for hearing on **01.04.2014 at Kolkata Circuit**

**Bench.**

**(Rakesh Nath)  
Technical Member  
mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**